

constant touch with the State Government and whatever proposals are brought to the Central Government, we do our best to help them to achieve this targets. (*Interruptions*)

MR. SPEAKER: It is ungentlely to keep on saying like this.

SHRI JAGMEET SINGH BRAR: Sir, a large number of foreign tourists, when they enter the country. The basic courtesy and good will which is required at the international airport is lacking here. Will the Minister coordinate and take some steps in this direction also?

Secondly, Sir, the J. & K. tourists inflow is almost negligible. There is no point of foreign tourists going there at this juncture and the inflow of tourists has increased in Himachal Pradesh Specially in Manali and Simla, and there is a lot of water shortage and there are no proper facilities given by the Tourist Department of the Centre and the State Tourism Department. Will the Minister also try to improve these things?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (DEPARTMENT OF TOURISM) (SHRIMATI SUKHBUNS KAUR): We are aware of both parts of the question. Regarding the airports, we have had a series of meetings with the Home Ministry with the Ministry of Finance, the Customs and Immigration, and this is our constant endeavour to ensure that the tourists are not harassed and immigration and customs is made easy for them.

Secondly, there are a certain number of foreign tourists visiting Jammu and Kashmir, not as many as we would want, but it is true that in Manali and Kulu there is a problem and we have formed a Committee in coordination with the Himachal Pradesh Government to overcome this difficulty.

SHRI MUMTAZ ANSARI: Mr. Speaker, Sir, I would like to know from the hon.

Minister that he has stated that various tourist attractions and facilities have been developed for attracting tourists for abroad. I would like to know from the hon. Minister how much this development of facilities and tourist attractions have taken place in Bihar.

Because in Bihar, there are a number of places like Lord Budha shrines at Bodh Gaya, Nalanda University remains in Nalanda district. Rajgir, Jomri Talaya, Parasnath etc. So, I would like to know what works have been taken up by the Ministry of Tourism for the development of these tourist centres so that all the attractions can be made for the foreigners to come from abroad.

SHRIMATI SUKHBUNS KAUR: Sir, I am very glad that the hon. Member is very interested in the tourism development of Bihar, but I wish his Government was as concerned. Unfortunately, the utilisation of the funds that are allocated to Bihar are very small and I would ask the Member to please tell his Government to utilise the funds that we are giving. In fact, for the Buddhist shrines which he has mentioned, there was a loan agreement signed by the Overseas Economic Corporation Fund of Japan. But, I am sorry to say even for that, out of Rs. 200 crores, only Rs. 22 crores had been utilised. We, in the Department of Tourism, are doing everything for Bihar. We sanction whatever proposals are brought from Bihar, but unfortunately, they are not making serious efforts to utilise the funds.

### Exports and Imports

\*86. SHRI RAJNATH SONKAR  
SHASTRI:  
SHRI BHAGWAN SHANKAR  
RAWAT:

Will the Minister of COMMERCE be pleased to state:

(a) the country's share in the total world

exports at present;

(b) the details of total imports and exports made during the last six months in terms of rupee and dollar indicating the percentage growth in exports and imports, month-wise;

(c) the details of major items which registered an increase in exports and imports during the above period, month—wise;

(d) whether the Government propose to take any concrete steps to achieve the export target fixed during the Eighth Five Year Plan; and

(e) if so, the details thereof and the achievements made so far ?

[*Translation*]

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED)  
(a) to (e): A Statement is laid on the table of the House.

### STATEMENT

(a) India's share in world export in January-June 1992 works out at 530 per cent.

Source: Monthly Bulletin of Statistics, Statistical Division, UN, December 1992

(b) Details of imports and exports, etc. during each of the month of December 92 to May 93 are given in statements I & II respectively.

(c) Major commodities/groups which registered increase in exports during months of Dec '92 to April '93 the latest month for which such data are available, are Gems & Jewellery, Readymade garments (cotton,) Manufacture of metals, Marine products, Leather & Leather manufacture and Oil meals, Imports of major commodities/groups which increased during these months are Petroleum crude & Products, pearls, precious and semi-precious stones machinery excluding electrical and machine tools and transport equipment's.

(d) and (e). In order to increase exports, the Government have taken major steps for liberalisation of trade which includes provision of exports like imports, reaction of import licence, removal of procedural irritants through simplification of Policy and procedures and pruning of negative list of exports. In 1993-94 Budget, the system of market determined exchange rate has been introduced and customs and excise duties on many raw materials and capital goods has been reduced. The interest rate on rupee export credit has been reduced and the interest tax in the case of export credit from Banks has been waived. Banks have been asked to ensure that at least 10% of their total advances are made available to the Export Sector. Besides, 34 commodities have been identified as "Extreme focus" sector for a special export thrust abroad. State Governments are being involved in export promotion efforts.

As a result, Exports have started showing signs of revival. After registering a growth of 3.61% in US terms in 1992-93 (April-March), export growth increased to 28.9% in April 93 and further to 29.6% in April-May 93, over the corresponding periods of previous year.

Monthwise % growth of imports Dec. 92 - May 93

Month (Rs. Crores)	Dec. 92	Dec. 91	Month (US\$ Million)	% growth over corresponding month of the previous year	% growth over corresponding month of the previous year
466055	5423.18	1801.20	Dec. 92	16.4	4.2
Jan. 92	Jan. 93	Jan. 92	Jan. 93		
4180.02	4603.66	1600.99	1586.95	10.7	-0.9
Feb. 92	Feb. 93	Feb. 92	Feb. 93		
4370.63	5040.55	1687.59	1676.45	15.3	-0.7
March 92	March 93	March 92	March 93		
4725.92	5424.77	1686.06	1720.75	14.8	2.1
April 92	April 93	April 92	April 93		
5174.11	5401.35	1789.64	1725.09	4.4	-6.6
May 92	May 93	May 92	May 93		
5202.41	5413.43	1821.53	1727.97	4.1	-5.1

Note: Provisional Data

Month (Rs. Crores)	Month Dec. 92	Month Jan. 93	Month Feb. 93	Month March 93	Month April 93	Month May 93	Month June 93	Month July 93	Month Aug. 93	Month Sept. 93	Month Oct. 93	Month Nov. 93	Month Dec. 93	% growth over corresponding month of the previous year	% growth over corresponding month of the previous year
Dec. 91	4014.67	4249.44	3916.09	4784.60	3960.01	3701.20	4192.01	4502.68	5290.77	6085.81	5528.06	5241.63	1673.13	4.4	29.1
Jan. 92	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
Jan. 93	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
Feb. 92	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
Feb. 93	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
March 92	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
March 93	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
April 92	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
April 93	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
May 92	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
May 93	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
June 92	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
June 93	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
July 92	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
July 93	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
Aug. 92	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
Aug. 93	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
Sept. 92	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
Sept. 93	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
Oct. 92	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
Oct. 93	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
Nov. 92	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
Nov. 93	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
Dec. 92	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1
Dec. 93	1551.58	1635.40	1512.09	1707.00	1369.71	1295.91	1451.58	1552.15	1759.67	1930.43	1765.56	1673.13	1673.13	6.5	29.1

Note: Provisional Data

SHRI RAJNATH SONKAR SHASTRI: In his reply the hon. Minister has stated that our country's share is 0.53 per cent in total world export. It is less than half per cent. I would like to know the position of our country among exporter countries today and five years back. Have the exports from our country increased or decreased?

Along with that the statistics in reply are given in terms of dollar and rupees, both are depreciating currency. So, will the hon. Minister provide the statistics of export in terms of international currency SEK.

SHRI KAMALUDDIN AHMED: The hon. Minister had asked for information for the last 6 months. Complete figures have been presented in this regard. If the hon. Member wants to know in terms of international currency, it will be made available.

SHRI RAJNATH SONKAR SHASTRI: Mr. Speaker, Sir, during 1992-93 the new import policy was announced for next five years. Under this policy announcement was made to years. supply raw material on approximately international prices, provide new equipment's, and rebate in excise duty. Announcement was also made to amend the 'Export promotion capital goods scheme and 'Duty Draw Bank Scheme. Have you reviewed the situation? House steps been taken by the Government to control the adverse impact of this policy on small industries and artisans. Statistics show that gem-ornaments, readymade garments, metallic goods, leather and leather goods are much in demand. These things are manufactured in cottage industries. These goods are made by people living in towns and villages but its maximum profit is earned by traders in cities. I would like to know the plan of the Government to provide benefit of export to these small and poor people.

SHRI KAMALUDDIN AHMED: So far as appraisal is concerned I would like to say that his issue was raised in the meeting of Trade Board. There is close coordination with Export Promotion Council. With regards to the steps

taken by the Government and amendments made in the policy, I would like to say that export from our country is increasing and I hope that it will keep on increasing in future also.

In respect of small industries and artisans, I would like to say that in export there is no discrimination. They have equal right to export but due to financial constraints they are forced to approach big exporters. You have said something about exploitation. It varies from product to product. There are suggestions for improvement in it. The Government is seized of the matter and is taking steps in this regard, but if the hon. Member wants to suggest some more measures I would welcome them.

#### WRITTEN ANSWERS TO QUESTIONS

##### **Merger of Vayudoot with Indian Airlines**

\*87. SHRI SHRAVAN KUMAR  
PATEL:  
SHRI CHANDRAJEET YADAV:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have finally decided to merge the Vayudoot with the Indian Airlines and constituted a common Board of Directors for the two;

(b) if so, the details thereof and the reasons therefor;

(c) the accumulated losses incurred by the Vayudoot and its assets and liabilities;

(d) the contemplated reorganised structure of the Indian Airlines following the merger;

(e) the status and pay of the employees of the Vayudoot in the reorganised Indian Airlines; and

(f) the measures since taken or proposed